

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 96/2000

New Delhi this the 23rd day of February, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri Naveen Chander
S/o Shri Panna Lal
B-1/4 Joshi Colony
Near Mandawali
Near Police Station
Delhi-110092.

...Applicant
(By Advocate: Ms. Meenu Maniee proxy for
Shri B.S. Mainee)

Versus

Union of India: through

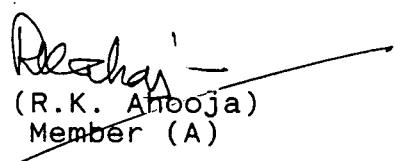
1. The Secretary
Ministry of Railways
Rail Bhawan, New Delhi
2. The General Manager
Northern Railway
Baroda House
New Delhi.
3. The Divisional Railway Manager
Northern Railway
Ambala Cantt.

...Respondents

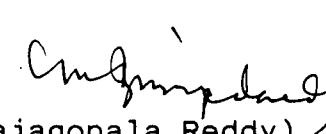
ORDER (Oral)

By Reddy, J.-

Learned counsel for applicant requests to withdraw the OA with liberty to file a fresh OA. This is a fresh case and no notice has been issued. We dismiss the OA as withdrawn giving liberty to the applicant to file a fresh OA.


(R.K. Ahooja)
Member (A)

cc.


(V. Rajagopala Reddy)
Vice-Chairman (J)